

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 14.08.2020.**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>ARGUMENTS</u></p> <p>1) A.S.162/2019 2) A.S.163/2019 3) A.S.164/2019 4) A.S.165/2019</p>	<p align="center"><u>EVIDNCE</u></p> <p>1) S.C.127/2016 2) S.C.1/2019 3) S.C.200/2019</p> <p align="center"><u>ARGUMENTS</u></p> <p>4) S.C.245/2013 5) S.C.205/2015 6) S.C.128/2017</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>ARGUMENTS</u></p> <p>1) A.S.167/2019 2) A.S.171/2019 3) A.S.175/2019 4) A.S.176/2019 5) A.S.178/2019</p>	<p align="center"><u>DEFENCE EVIDNCE</u></p> <p>1) S.C.226/2018</p> <p align="center"><u>ACCUSED STATEMENT</u></p> <p align="center"><u>U/Sec. 313 Cr.P.C.</u></p> <p>2) S.C.101/2017</p> <p align="center"><u>ARGUMENTS</u></p> <p>3) CrI.Misc.858/2020 4) CrI.Misc.873/2020 5) CrI.Misc.884/2020</p>



Pr. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

- NOTE:-** 1. Other cases listed on 14.08.2020 are posted to 02.09.2020 and 03.09.2020.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020 and 24.07.2020 issued by Hon'ble High Court of Karnataka.

II Additional District & Session Court, BRD

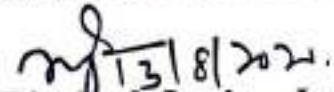
Cause List – 14.08.2020

Sl No.	Case No.	Stage
1	Spl. Case 3/2020	Objection
2	Spl. Case 176/2020	Objection
3	Spl. Case 181/2020	Objection
4	Spl. Case 192/2020	Objection
5	Spl. Case 198/2020	Objection
6	Crl Misc 860/2020	Objection
7	Crl Misc 897/2020	Objection
8	Crl Misc 908/2020	Objection
9	Cr No. 225/2020	Objection
10	Spl. Case 71/2017	Hearing (Veh Rel)
11	Spl. Case 314/2017	Hearing(Veh Rel)
12	Crl Misc 861/2020	Hearing
13	Crl Misc 850/2020	For reply
14	Spl. Case 217/2020	HBC
15	Spl. Case 221/2020	HBC
16	Spl. Case 149/2013	Judgment
17	Spl. Case 154/2013	Judgment
18	Spl. Case 10/2014	Judgment
19	Spl. Case 69/2014	Judgment
20	Spl. Case 125/2014	Judgment
21	Spl. Case 202/2015	Judgment
22	Spl. Case 242/2016	Judgment

Note: Other cases are adjourned as per direction of Hon'ble
HCK

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 14-08-2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>ARGUMENTS</u></p> <p>1. R.A.100/2018 2. R.A.45/2019</p> <p style="text-align: center;"><u>FOR COMPLIANCE</u></p> <p>3. R.A.244/2020</p> <p style="text-align: center;"><u>FOR OBJECTIONS</u></p> <p>4. M.C.92/2020 5. M.C.172/2020</p>	<p style="text-align: center;"><u>FOR HEARING</u></p> <p>1. SC.93/2020 2. CRL.MISC.837/2020 3. CRL.MISC.902/2020</p> <p style="text-align: center;"><u>ORDER</u></p> <p>4. CRL.MISC.879/2020 5. CRL.MISC.906/2020</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>OBJECTIONS</u></p> <p>6. M.C.74/2020 7. M.C.153/2020 8. M.C.177/2020</p>	<p style="text-align: center;"><u>ARGUMENTS</u></p> <p>6. CRL.MISC.855/2020 7. CRL.MISC.892/2020 8. CRL.MISC.893/2020 9. CRL.A.41/2019 10. CRL.A.90/2019</p> <p style="text-align: center;"><u>OFFICE OBJECTIONS</u></p> <p>11. CRL.MISC.912/2020</p> <p style="text-align: center;"><u>FOR OBJECTIONS.</u></p> <p>12. CRL.MISC.871/2020</p>


VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

- NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.
2. Other cases listed on 14-08-2020 are posted to 05-09-2020.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED:14/08/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>CIVIL ARGUMENTS</u></p> <p>1) M.C. 245/2020 2) M.C. 233/2020 3) R.A. 204/2016 4) R.A. 211/2016 5) R.A. 219/2016 6) R.A. 59/2017 7) R.A. 106/2017</p> <p><u>Further Arguments:</u></p> <p>1) M.A. 11/2019</p> <p><u>Evidence:</u></p> <p>1) SC 59/2012 2) SC 66/2012</p>	<p><u>CRIMINAL ARGUMENTS</u></p> <p>1) S.C. 59/13 C/W 203/13 2) CrI.R.P. 78/2018</p> <p><u>Orders:</u></p> <p>1) CrI.Misc. 871/2020</p> <p><u>Judgment:</u></p> <p>1)R.A. 36/2018 2) M.V.C. 73/2017</p> <p><u>To hear:</u></p> <p>1) M.C. 131/2020</p> <p><u>Objection:</u></p> <p>1) CrI.Misc. 901/2020 2) SC 175/2015</p> <p><u>To hear:</u></p> <p>1) CrI.Misc. 891/2020 2) SC 88/2020</p>


13/8/2020
7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:24/7/2020 issued by Hon'ble High Court of Karnataka.

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dt: 14-08-2020 (Morning Session)

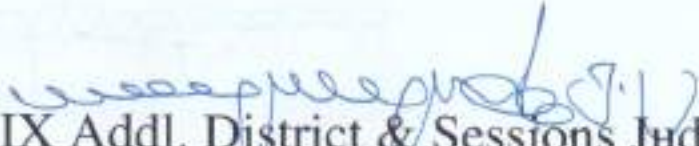
Sl. No	Nature of case	Case No	Stage of the case
1	P & SC	34/2020	Hearing
2	P & SC	46/2020	Hearing
3	G & WC	9/2020	Hearing
4	R.A	173/2015	Arguments
5	R.A	99/2016	Arguments
6	R.A	55/2017	Arguments
7	R.A	83/2020	Hearing
8	R.A	79/2019	Hearing
9	G & WC	7/2020	Paper publication
10	R.A	330/2012	Objection

IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dt: 14-08-2020 (After Noon Session)

Sl. No	Nature of case	Case No	Stage of the case
1	R.A	25/2019	Objection
2	R.A	169/2020	Objection
3	Crl.Misc.	888/2020	Hearing
4	Crl.Misc.	223/2020	Hearing
5	Crl.A	56/2019	Arguments
6	Crl.A	134/2019	Hearings
7	Crl.Misc.	870/2020	Objection
8	Crl.Misc	894/2020	Objection
9	Crl.Misc	900/2020	Objection
10	Crl.Misc	905/2020	Objection


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru